

the cultivators get their lands cultivated by sub-tenants on share cropping basis. These sub-tenants undertake cultivation with the help of their own plough animals or by hired labour with borrowed plough animals. As such cultivation of lands is not affected.

(c) Takavi and other loan facilities exist for assisting needy cultivators for purchase of plough animals, subject to repaying capacity of the borrower-cultivators.

(d) Government intend to introduce the crop loan system through the Co-operative Credit Structure. The Andaman State Co-operative Bank Ltd., Port Blair has been recently established and the scope for introducing the Crop Loan System in the Islands is being examined.

Manglutan-Mayashahr Road

5236. Shri M. Amersey :
Shri K. F. Singh Deo :

Will the Minister of Transport and Shipping be pleased to state:

(a) the total cost of Manglutan-Mayashahr Road built for the transport of logs of Andaman timber industries;

(b) whether the road is being used by public; and

(c) if not, the reasons for spending such a heavy amount thereon?

The Deputy Minister in the Ministry of Transport and Shipping (Shri Bhakt Darshan) : (a) This road was sanctioned at an estimated cost of Rs 3.36 lakhs in August, 1958, both for exploiting forest produce and for providing communication facilities to a large number of settlers settled in these areas. It was completed in 1962 at a cost of Rs. 3.73 lakhs.

(b) Yes, Sir

(c) Does not arise

Bridges and Culverts in Andamans

5237. Shri M. Amersey :
Shri K. F. Singh Deo :

Will the Minister of Transport and Shipping be pleased to state:

(a) whether it is a fact that Government have deputed a Civil Engineer to 1274 (a) LSD-5.

the U.S.A. for special training in making bridges and culverts over the fresh water streams of Andamans; and

(b) if so, when he is coming back to take up the bridge construction work at Burma Nala, Nayashahr, Diglipur streams which are awaiting construction for over 7 years?

The Deputy Minister in the Ministry of Transport and Shipping (Shri Bhakt Darshan) : (a) No, Sir.

(b) Does not arise.

Shortage of Timber in Andamans

Forest Department

5238. Shri K. F. Singh Deo :
Shri M. Amersey :

Will the Minister of Food and Agriculture be pleased to state:

(a) whether huge shortage in the stock of timber in the Andamans Forest Depot has recently been detected,

(b) if so, whether an enquiry in the matter has been instituted; and

(c) the result of the enquiry and action taken thereon?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Anasahab Shinde) : (a) No, Sir.

(b) and (c). Do not arise.

Andaman Forest Department

5239. Shri K. F. Singh Deo :
Shri M. Amersey :

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Andaman Forest Department has continuously been running at a heavy loss;

(b) if so, the actual loss incurred in 1964-65, 1965-66 and 1966-67; and

(c) whether Government propose to make any enquiry in this matter to fix responsibility for such losses?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Anasahab Shinde) : (a) No, Sir. The following amounts of royalty on

falls are, however, recoverable from M/s. P. C. Ray & Co. for the years 1964-65 and 1965-66. Commercial account for 1966-67 is yet to be finalised.

1964-65	...	Rs. 14,160
1965-66	...	26,93,900

(b) and (c). Do not arise.

Allotment from Central Road Fund to Uttar Pradesh

5240. Shrimati Sushila Bohatri :
Shri S. M. Banerjee :
Shri Sarjoo Pandey :

Will the Minister of Transport and Shipping be pleased to state:

(a) the amount allotted out of the Central Road Fund for the years 1966-67 and 1967-68 to Uttar Pradesh; and

(b) the schemes for which the funds has been utilised during 1966-67 and proposed to be utilised during 1967-68?

The Deputy Minister in the Ministry of Transport and Shipping (Shri Shakti Darghan) : (a) A sum of Rs. 76.77 lakhs was allotted during 1966-67. The provision in the budget for 1967-68 is Rs. 33.00 lakhs. This amount will be placed at the disposal of the State Government as soon as the budget is passed by the Parliament.

(b) The information is being collected and will be laid on the Table of the Sabha, when received.

सहकारी चीनी मिलें

5241. श्री माधु राज बहिरवार : क्या कानून तथा कृषि मंत्री यह बयानों की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार कुछ चीर सहकारी चीनी मिलों की बचाने की योजना पर विचार कर रही है; और

(ख) यदि हाँ, तो उनका संख्या किसकी है और उन्हें किस राज्यों में स्थापित किया जायेगा ?

कानून, कृषि, सांख्यिक विकास तथा सहकार मंत्रालय में राज्य-मंत्री (कृषि प्रशासनिक विभाग) : (क) और (ख)। यह सच है कि कृषि मंत्रालय के विभिन्न स्तरों, कृषि के कारण लाइसेंस प्राप्त नये सहकारी चीनी कारखाने स्थापित करने में कठिनाई हो रही है। इसीलिए अब तक वित्त उपबंध नहीं होना है तब तक और चीनी कारखानों को लाइसेंस देना स्थगित कर दिया गया है।

Publications Division Co-operative Credit and Thrift Society

5242. Shri Bhogendra Jha : Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Publications Division Co-operative Credit and Thrift Society was liquidated in March, 1966;

(b) whether this Society owed Rs. 150,000 advanced by the Delhi State Co-operative Bank and Rs. 100,000 as deposits by the employees and other and

(c) if so, the steps taken by Government to bring the culprits to book and the results thereof?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri M. S. Gurupadaswamy) : (a) Yes, Sir.

(b) The Society owed Rs. 1,49,138.00 to the Delhi State Co-operative Bank and Rs. 1,08,737.00 to the depositors.

(c) A report against the persons alleged to be involved in the defalcation of funds has been lodged with the Police for criminal action against them. It is also contemplated to invoke civil liabilities against them for restoration of the funds under Section 90-A of the Bombay Co-operative Societies Act, 1952 as extended to the Union Territory of Delhi.

Wheat Procured in Punjab for Allocation to other States

5243. Shri G. S. Dhillon: Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of wheat procured since the 1st April, 1967